

<b>CITY CIVIL COURT MUMBAI            IN THE COURT OF HHJ Shri. S.C.Pathare            COURT 5 ADDL SESSIONS JUDGE            CIVIL CAUSE LIST DATED 26.06.2020</b>			
<b>Sr. No.</b>	<b>Case Type &amp; No.</b>	<b>Title</b>	<b>Stage</b>
1	SUIT 6126/2003	Dev Darshan Chs Ltd Ors Vs Ms.Ellora Construction Co Ors	Arguments
2	SUIT 2772/14 @ NM 3819/2014	Allenbury Financial Sevices Pvt and Anr Vs MCGM	Arguments
3	Rev.Pet. 185/19 Suit No.1676/14	Mr. Weichang Liang Vs Municipal Corporation Of Gr Mumbai	Arguments
4	SUIT 1335/2011	Jaihari Co Op Hsg Society Ltd Vs Kalkara Builders Pvt Ltd And Anr	Arguments
5	SUIT 4257/2012	Ms Tip Top Realtors And Hotels Pvt Ltd Vs M.C.G.M	Arguments
6	SUIT 151/2013	Kadir Kasam Gujrati Vs MCGM	C/S Argument
7	SUIT 3309/19	Parvez Khodayar Raisi Vs MCGM	Arguments
8	SUIT 819/16 @ NM 445/2020	Mrs. Munni Birendra Gupta Vs 1.Assistant Commissioner-A Ward 2.MCGM	Arguments
9	SUIT 572/16	Sanjay Bhagwan Wadekar Vs 1.MCGM 2. The Asst. Engineer 3. Ketan M. Shah	Arguments
10	SUIT 573/16 @ CS 1463/19	Sanjay Bhagwan Wadekar Vs 1. MCGM 2. The Asst. Engineer 3. Ketan M. Shah	Arguments
11	Suit 3217/09	MCGM Vs Swapankumar Basantkumar Ghosh	Arguments

**Sheristedar  
(CR No.05)**

<b>CITY CIVIL AND SESSIONS COURT MUMBAI IN THE COURT OF HHJ Shri. S.C.Pathare COURT 5 ASST SESSIONS JUDGE CRIMINAL CAUSE LIST DATED 26.06.2020</b>			
<b>Sr. No.</b>	<b>Case Type &amp; No.</b>	<b>Title</b>	<b>Stage</b>
1	SC 244/05	State Vs Gautam Harbans Khanduja	Stayed by H.C.
2	SC 833/15	The State Of Khar Police Station Vs Asif Sherali Ansari	Report
3	SC 315/17	Chembur Police Station Vs Martin Anthonyswami Durairaj And Ors.02	Report
4	SC 1430/19	The State Of Maharashtra - Chunabhatti Police Station Vs Salim Abdul Rajjak Tamboli	Report

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